

Scheme	Annual Plan Agreed outlay 1979-80
3. (a) Grant-in-aid to State Governments for management of Youth Hostels and Youth Hostel Association of India	2.60
(b) Construction of New youth Hostels	20.00
4. Transport-provision of Transport facilities at selected tourist Centres	10.00
5. Mountain & Beach Resorts	51.00
6. Cultural Tourism	30.00
7. Wild Life Tourism	25.76
8. Sports Tourism	5.00
9. Publicity & Promotion	90.00
10. Promotion of Fairs, Festivals and Cultural Programme	2.00
11. Media Relation	5.00
12. Training & Tourism Institute	20.58
13. Market Research Surveys	5.00
14. Strengthening of Organisation at Headquarters and field offices in India and abroad	3.00
15. Interest Differential subsidy to Financial Institutions (IFCI for loans for Hotel construction)	14.96
16. Loans to Transport Operators in private sector and STD	10.00
Total (B)	309.90
Grand total (A & B)	322.25

The outlay of Rs. 322.25 lakhs was subsequently reduced to Rs. 182.25 lakhs in view of the need to exercise economy.]

Income tax paid by top Film Stars

1305. SHRIMATI USHA MALHOTRA: Will the Minister of FINANCE be pleased to state:

(a) the names of the twenty top film stars who are the highest income-tax payers;

(b) the amount of income-tax assessed from each of them during the last three years, year-wise; and

(c) the amount paid by them during the same period?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI MAGANBHAI BAROT): (a) to (c). The information is being collected and will be laid on the Table of the House.

मंसर्स हन्दुस्तान लीवर लिमिटेड द्वारा अपने वितरकों से धन का जमा किया जाना

1306. श्री कलराज मिश्र :

श्री लखन सिंह :

क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार को मालूम है कि हिन्दुस्तान लीवर लिमिटेड ने गत छः वर्षों के दौरान सम्पूर्ण देश में अपने वितरकों से प्रतिभूति/निक्षेपों के रूप में करोड़ों रुपए एकत्र किये हैं;

(ख) यदि हां, तो इस प्रकार कितनी राशि एकत्र की गई है;

(ग) क्या यह धन एकत्र करने के लिए उक्त कम्पनी ने रिजर्व बैंक की अनुमति ली है; और

(घ) यदि हां, तो इस सम्बन्ध में ब्योरा क्या है ?

‡[Funds collected by M/s. Hindustan Lever Limited from their Distributors

1306. SHRI KALRAJ MISHRA:
SHRI LAKHAN SINGH:

Will the Minister of FINANCE be pleased to state:

(a) whether Government are aware that the Hindustan Lever Limited has collected crores of rupees in the shape of security/deposits from its distributors throughout the country during the last six years;

(b) if so, how much amount has thus been collected;

(c) whether the said company had taken permission from the Reserve Bank for collecting these deposits; and

(d) if so, what are the details in this regard?]

वित्त मंत्रालय में उप मंत्री (श्री मगन भाई बरोट) : (क) तथा (ख) कम्पनी अपने पुनर्वितरक स्टॉकिस्टों से, उनको लगातार मुहैया किए गए सामान की कीमत के सम्बन्ध में, जमा के तौर पर रकमें लेती रही है। ये रकमें, सिक्युरिटी के तौर पर दो जाने वाली पेशगी की रकमें होती हैं और इनको लेने का आशय अशोध्य-ऋणों संबंधी जोखिम से बचने का है। पिछले छह वित्तीय वर्षों के दौरान कम्पनी द्वारा ग्रहण की गई ऐसी राशियों तथा इसके वित्तीय वर्ष की अन्तिम तारीख को इसके पास रखी इन्हीं रकमों तथा इन तारीखों को कम्पनी की परिसम्पत्तियों की कुल राशि का ब्योरा इस प्रकार है :—

(लाख रुपए)

वर्ष	सिक्युरिटी पेशगी	कुल परिसम्पत्ति
31-12-74	224.37	7917.52
31-12-75	188.54	8559.58
31-12-76	270.73	9676.02
31-12-77	300.29	12202.20
31-12-78	309.77	13681.01
31-12-79	479.34	16913.45

(ग) तथा (घ) भारतीय रिजर्व बैंक की स्पष्ट अनुमति प्राप्त किए जाने की कोई जरूरत नहीं है, क्योंकि इस प्रकार की रकमों को जमा के रूप में स्वीकार करने के संबंध में, विदेशी मुद्रा विनियमन अधिनियम 1973 की धारा 26(7) के उपबन्धों के प्रवर्तन से छूट दी गई है।

† [THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI MAGANBHAI BAROT): (a) and (b). The company has been taking deposits from its redistribution stockists towards the price of goods continuously supplied to them. These are in the nature of security advances and are

† [] English translation.

intended to cover the risk of bad debts. The amount of such deposits taken by the company during the past six financial years and remaining on hand with it as on the last date of its financial year, as also the total amount of the company's assets on these dates are as under:—

Year	Security advance	Total Assets
(Rs. lakhs)		
31-12-1974	224.37	7917.52
31-12-1975	188.54	8559.58
31-12-1976	270.73	9676.02
31-12-1977	300.29	12202.20
31-12-1978	309.77	13681.01
31-12-1979	479.34	16913.45

(c) and (d) Specific permission of the Reserve Bank of India is not required since acceptance of such deposits is exempted from the operation of Section 26(7) of the Foreign Exchange Regulation Act, 1973.]

Survey for exploring geo-thermal sources of power

1307. SHRIMATI PRATIBHA SINGH:

SHRIMATI SUSHILA SHANKAR ADIVARE-KAR:

SHRIMATI NARGIS DUTT:

Will the Minister of STEEL AND MINES be pleased to state:

(a) whether Geological Survey has spent considerable money in exploring geo-thermal sources of power i.e. mining for heat; and

(b) whether he will place a comprehensive and exhaustive statement about the work of Geological Survey of India and other agencies under his ministry in this area?

THE MINISTER OF COMMERCE AND STEEL AND MINES (SHRI PRANAB MUKHERJEE): (a) and (b). A statement is laid on the Table of the House.